

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3219
ANSWERED ON:01.08.2014
NATIONAL SKILL DEVELOPMENT COUNCIL
Patel Shri Devji Mansingram;Patil Shri A.T. (Nana);Singh Shri Sunil Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has constituted the National Skill Development Council in the country;
- (b) if so, the details of the objectives and achievements of the council along with its difference from the National Skill Development Corporation, National Skill Development Agency and National Skill Development Fund;
- (c) whether the training fees is born by the National Skill Development Council and if so, the details thereof and amount spent in this connection during the last three years;
- (d) if not, the name of the areas from which fees will be taken along with the details thereof; and
- (e) the duration of the training given by National Skill Development Council?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

a) The Government had constituted the Prime Minister's National Council on Skill Development in 2008. The Prime Minister's National Council on Skill Development was subsumed in the National Skill Development Agency, which was notified on 6th June 2013.

b) The Prime Minister's National Council on Skill Development no longer exists.

National Skill Development Corporation (NSDC) was set up through a Cabinet decision of 15th May 2008. The NSDC is a not-for-Profit Company set up by the Ministry of Finance, under Section 25 of the Companies Act. The main objects of NSDC, inter alia, are to promote simple easily understood "core" employability skills and competency standards, which link the demand of the private sector to the training methodology and curricula and provide a common platform for collaboration amongst private sector employers, training providers and the labour force; to establish, manage, run and promote institutes and polytechnics for imparting skills training in a number of areas; to play the role of a "market maker" by establishing a price mechanism, co-relating and bridging demand-supply

asymmetries, and creating a viable skill development chain; to create communication inter-linkages amongst partnering institutions at various points in the spectrum; to provide financial assistance to companies, industrial enterprises, industrial associations, registered societies, registered trusts, NGOs, entrepreneurs, individuals, group of individuals or other legal entities engaged in skill development projects, programmes, schemes, ventures or to individuals directly for their own skill development.

National Skill Development Agency (NSDA) was created by subsuming Prime Minister's National Council on Skill Development, National Skill Development Coordination Board and the Office of Adviser to Prime Minister on Skill Development on 6th June 2013. It is an autonomous body, with functions which inter alia include taking all possible steps to meet skilling targets as envisaged in the 12th Five Year Plan and beyond; coordinating and harmonizing the approach to skill development in the country; anchoring and operationalizing the National Skills Qualification Framework to ensure that quality and standards meet sector specific requirements; being the nodal agency for State Skill Development Missions; evaluating existing skill development schemes with a view to assessing their efficacy and suggesting corrective action to make them more effective; creating and maintaining a national database relating to skill development including development of a dynamic labour market information system; and ensuring that the skilling needs of the disadvantaged and the marginalized groups like SCs, STs, OBCs, minorities, women and differently abled persons are taken care of.

National Skill Development Fund/Trust (NSDF/T) was incorporated as a Trust under the Indian Trust's Act, 1882 in 2008, which acts as a receptacle of funding contribution from the Central Government and State Government entities, multilateral/bilateral and other donors to provide funds to NSDC for achieving its objectives.

c) National Skill Development Agency, which subsumed Prime Minister's National Council on Skill Development, is not an implementing agency.

(d) & (e) Does not arise